

ITEM NO.1708

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17657/2024

MAHESH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 99992/2024 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 18-10-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBERS]

For Petitioner(s) Mr. B P Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Ms. Jinisha Jain, Adv.
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Reminder be sent to the AIIMS for furnishing the additional
report as directed to be submitted before this Court vide order
dated 27.09.2024.

List after three weeks.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
COURT MASTER (NSH)